

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI

COURT-VI

**Item No. 102
IB-508/ND/2020**

IN THE MATTER OF:

Mr. Nitin Gupta

...PETITIONER

Vs.

M/s. ILD Millennium Pvt. Ltd.

...RESPONDENT

Section

Under Section 9 of IBC

Order delivered on 17.02.2020

Coram:

SHRI P.S.N. PRASAD, HON'BLE MEMBER (JUDICIAL)

DR. V.K. SUBBURAJ, HON'BLE MEMBER (TECHNICAL)

For the Petitioner/Op.-Creditor/F.C. :

For the Respondent/ Corporate-debtor :

ORDER

Heard the submissions made by the counsel for the operational-creditor. Perused the paper book. Serve notice on the corporate-debtor within ten days. Post the matter to 06.03.2020.


-sd-

**(V.K. Subburaj)
Member (T)**


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**(P.S.N. Prasad)
Member (J)**